

Dr. Suresh Chandra: It is not past history because the representations have been made to the Osmania University and the Government, and I suppose the Ministry, is awaiting the replies.

مدرسٹر آف ایجوکیشن اینڈ

نیچرل ریسورسز اینڈ سائنٹیفک ریسرچ

(مولانا آزاد): اگر آنریبل ممبر کا یہ

خیال ہے کہ ابھی حال میں کوئی اس

طرح کا ریپریزیٹیشن گورنمنٹ کو

ملا ہے تو میں یہ کہہ سکتا ہوں کہ

نہیں ملا ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Contrary to the hon. Member's impression, I may say that Government have received no such resolution recently.]

UPGRADING OF CITIES

*1935. **Shri Punnoose:** Will the Minister of Finance be pleased to state:

(a) whether in the orders issued recently upgrading of a few cities as 'C' class stations, the names of Vellore, Tanjore, Ranchi, Rajamundry, Cuttack, Jamnagar and Bhopal, whose population exceeds a lakh according to the 1951 census, have been omitted;

(b) if so, why these stations have been excluded from the list of 'C' class stations;

(c) whether Shahjahanpur has been classified as a 'C' class station while its population is less than that of some of the stations referred to in part (a) above; and

(d) whether it is a fact that the recommendation of the Pay Commission in regard to grant of house rent allowance at stations with a population of a lakh and above has been accepted by Government?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b) Only those towns which had a substantial excess over 1 lakh on the basis of 1951 census figures were included in the list of Class 'C' towns. Since these towns did not satisfy this criterion, they were omitted from the list.

(c) Yes, Sir; it was included in 1947 when the original orders sanctioning compensatory (city) allowance and house rent allowance were issued.

(d) No, Sir. The population criterion was not strictly adhered to but was kept in view at the time of sanctioning the allowances in 1947.

Shri Punnoose: Is it not a fact that the Pay Commission has recommended these allowances for all towns with a population of over one lakh?

Shri M. C. Shah: I have already stated that these population figures were kept broadly in mind. These population figures had not been meticulously taken as the criterion.

Shri Punnoose: The hon. Minister stated, "substantial excess over one lakh". Can he make it more specific?

Shri M. C. Shah: The inter-departmental committee decided that 15 per cent. over one lakh should be considered as substantial.

Shri Punnoose: May I know whether the population is the only factor that counts or whether the cost of living in particular towns is also taken into consideration in fixing these allowances?

Shri M. C. Shah: In the house rent allowance and compensatory allowance, the population basis has been taken.

P.T.O. CONCESSION

*1937. **Shri Punnoose:** Will the Minister of Home Affairs be pleased to refer to the reply to starred question No. 864 asked on the 18th March, 1953, regarding grant of the P.T.O. Concession to Central Government Servants and state whether any decision has since been taken in the matter?

The Deputy Minister of Home Affairs (Shri Datar): The matter is still under consideration.

आसाम में बवंडर

*१९३८. श्री रघुनाथ सिंह: क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे कि २१ और २२ अप्रैल, १९५३ की रात को आसाम में जो गहरा बवंडर आया था तथा जिसमें रेल-गाड़ियों का चलना तक रुक गया था उस बवंडर में जन तथा धन की कितनी हानि हुई ?

The Deputy Minister of Home Affairs (Shri Datar): No report of heavy